

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 24594/2018

(Arising out of impugned final judgment and order dated 24-07-2017 in CWJC No. 4345/2017 passed by the High Court Of Judicature At Patna)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

NAR SINGH THAKUR

Respondent(s)

(FOR ADMISSION and I.R. and IA No.103120/2018-CONDONATION OF DELAY IN FILING)

Date : 22-02-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s) Mr. Sanjay Jain, ASG
 Mr. R. Bahadur, Adv.
 Mr. Abhishek Kumar, Adv.
 Mr. Vidur Mohan, Adv.
 Ms. Saniya Scott, Adv.
 Mr. R. Balasubramanian, Adv.
 Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the application for
condonation of delay, special leave petition as
also on the prayer for interim relief, returnable
in two weeks.

Dasti, in addition, is permitted.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

